

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/74/2016
NAME OF THE PETITIONER(S) : S.R. Radhakrishnan
NAME OF THE RESPONDENT(S) : M/s Rajaram Mills Private Limited & 6 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION
SIGNATURE

REPRESENTATION BY WHOM

1	S Hari	Counsel for Respondent 7	
2	SANDEEP KUMAR	Counsel for R1 to R6	
3.	PREETHI. S. ARASU for RAJAGOPAL & RAGHUNATHAN Advocates	Counsel for petitioner	

ORDER

Ms Preethi S Arasu, representing senior counsel for petitioner present. Shri Sandeep Kumar, representing counsel for R1 to R6, Shri S Hari, counsel for R7 are present. Both the counsels sought time for reporting the outcome of the settlement talks between the parties regarding the disposal of properties. Time extended at request. Put up on 28.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)